

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No.289 /KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> November 2017, 10.30 A.M

Name of the Company		Blackberry Distributors Pvt Ltd & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Chayan Gupta, Adv } For the Applicant  
2) Ms. Natasha Roy, Adv } 29/11/17  
vlog.

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 17/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)